

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 51

C.P.(IB)26(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES: **PRADEEP G ROHRA**

Section 94(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)26(MB)2024

- 1) None present for the Petitioner and Respondent, when the matter is called out. Ms. Ranjita Kumari, Ld. Counsel for the Resolution Professional is present.
- 2) Ld. Counsel for the Resolution Professional submits that the Report has been filed; however, they have filed an Application to place it on record and that Application is under scrutiny; thus, seeks some time.
- 3) At request, stand over to 18.07.2024, for want of Report.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare